

Caprolactum Project at Cochin

253. SHRI K. A. RAJAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have taken any decision on the proposed Caprolactum project at Cochin and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

Power Supply to High Tension Industries in Karnataka

254. SHRI K. MALLANNA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Government are aware that Karnataka Government has announced stoppage of power supply to all high tension industries in the State;

(b) whether it is also a fact that this step has been taken as cent per cent cut on high tension consumers had become inevitable following a shortage of seven million units a day;

(c) whether it is also a fact that the supply from Kerala had also come down by about a million units a day due to some problems with the generators;

(d) whether Government of Karnataka has sought the assistance of the Central Government in this regard; and.

(e) if so, the reaction of the Central Government thereon?

THE MINISTER OF ENERGY AND COAL (SHRI A. B. A. GHANI KHAN CHOUDHURI): (a) From 1st October, 1979 Karnataka Electricity Board

had imposed power cuts ranging from 40 per cent to 60 per cent on HT industries with contracted demands of more than 250 KW. On 16th April, 1980 the State announced a 100 per cent cut on high tension industries. This was however, lifted on April 17, 1980 but an additional cut of 10 per cent on the levels of power cuts existing prior to 16th April, 1980 was imposed.

(b) The unrestricted requirement of Karnataka is about 25 MU to 26 MU/day and estimated availability was about 14 MU/day. The restricted requirement with existing cuts is between 13 MU/day and 14 MU/day.

(c) Kerala is supplying about 3.5 MU to 4 MU/day to Karnataka. This assistance had to be reduced to 1 MU/day for about 10 days in April due to repairs to one unit at Idukki. But the unit was brought back to service and assistance in Karnataka was stepped up to 4 MU/day from 17th April, 1980.

(d) and (e). The Central Electricity Authority felt that there was no need to enhance the cuts beyond the level existing before 16th April, 1980. Karnataka Electricity Board and Government of Karnataka agreed to maintain the cuts at the same level as announced on April 17, 1980 (i.e. 10 per cent above the level existing prior to April 16, 1980). Karnataka have requested additional diesel oil for captive power plants. Government of India have made additional allocation of diesel oil specifically for captive power plants during April, 1980.

Programmes at Amritsar and other T.V. Stations

255. SHRI PIUS TIRKEY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Amritsar T. V. Station in Punjab shows many excellent Programmes in their State as compared to other States;